

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CLASSIC BOTTLE CAPS PRIVATE LIMITED

1.	Name of corporate debtor	CLASSIC BOTTLE CAPS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	April 13, 2000
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies (NCT of Delhi) under Companies Act, 1956
4.	Corporate identity number / limited liability identity number of corporate debtor	U25209DL2000PTC105213
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered & Corporate Office E-14/B-1 Extension, Mohan Co-Operative Industrial Estate, New Delhi DL 110044
6.	Date of closure of Insolvency Resolution Process	April 19 th , 2022
7.	Liquidation commencement date of Corporate Debtor	April 20 th , 2022
8.	Name and registration number of the liquidator	Subhash Kumar Kundra Reg. No.: IBBI/IPA-002/IP-N00399/2017-2018/11174
9.	Address and e-mail id of the liquidator, as registered with the Board	Subhash Kumar Kundra Address: C4E/135, Janakpuri, New Delhi – 110058 Email Id: Kundra.sk27@gmail.com
10.	Address and e-mail id to be used for correspondence with the liquidator	Primus Insolvency Resolution and Valuation Pvt. Ltd. C4E/135, Janakpuri, New Delhi – 110058 Email: classiccaps@primusresolutions.in
11.	Last date for submission of claims	May 19 th , 2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Delhi Bench has ordered the commencement of liquidation of the Classic Bottle Caps Private Limited on 20th April, 2022.

The stakeholders of Classic Bottle Caps Private Limited are hereby called upon to submit a proof of their claims, on or before 19th May, 2022, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Subhash Kumar Kundra

Date: 25th April, 2022
Place: New Delhi

Liquidator- Classic Bottle Caps Private Limited
Reg. No.: IBBI/IPA-002/IP-N00399/2017-2018/11174